

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI
(Appellate Jurisdiction)**

**IA NO. 729 OF 2016 IN
APPEAL NO. 337 OF 2016**

Dated : 20th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Bharti Airtel Ltd.
Vs.**

... Appellant(s)

Maharashtra Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s)

**: Mr. M.G. Ramachandran
Mr. Anand K. Ganesan**

ORDER

**IA NO. 729 OF 2016
(Appl. for urgent listing)**

Issue notice to the Respondents returnable on 02.01.2017. Dasti, in addition, is permitted.

List the matter on **02.01.2017.**

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**